

From

Registrar General,
High Court of Uttarakhand,
Nainital.

To

1. All the District Judges, Subordinate to the High Court of Uttarakhand,
2. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary, Legislative and Parliamentary affairs, Government of Uttarakhand, Dehradun.
4. Legal Advisor to his Excellency, the Governor of Uttarakhand.
5. All the Principal Judges/ Judges, Family Courts of the State of Uttarakhand.
6. Chairman, State Transport Appellate Tribunal, Uttarakhand, Dehradun.
7. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun.
8. Registrar, State Consumer Redressal Commission, Uttarakhand, Dehradun.
9. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
10. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
11. Secretary, Lokayukta, Uttarakhand, Dehradun.
12. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
13. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
14. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
15. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
16. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
17. Presiding Officer, Food Safety Tribunal, Dehradun and Haridwar.
18. Additional Secretary (Law), Public Service Commission, Gurukul Kangari, Kankhal, Haridwar.

C.L.No: 07 U.H.C./Admin. B/Mobile Phone/ 2012,

Dated: 02 July,2021

Subject: Enhancement in purchase limit of the mobile Handset: Rs. 10,000/- to Rs. 20,000/-.

Sir,

On the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to amend the earlier C.L.No.03 U.H.C./Admin.B/Mobile Phone/2012 dated 29.07.2015 to the extent that the Judicial Officers of the rank of District Judges of the State Judiciary, whether they are posted as District Judge or on deputation, are permitted to purchase a mobile handset from contingency funds and the cost of the hand set should not exceed Rs. 20,000/-.

You are, therefore, informed accordingly.

Yours faithfully,

Sd/-

(Dhananjay Chaturvedi)

C.L.No: U.H.C`./Admin.B/ Mobile Phone/2012,

Dated: July,2021.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judges with the request to place it before His Lordship for kind perusal.
3. All the Registrars of the High Court.

Sd/-

Registrar General